## Corporal punishment and discrimination of students in schools

3441. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware of increasing cases of corporal punishment and discrimination of students in schools across the country;
- (b) if so, the facts thereof and whether Government has asked the civil society, parents and students to speak up against the injustice in the education system; and
- (c) if so, the further steps taken by Government to check instances of corporal punishment or discrimination of students across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) There have been reports of sporadic cases of corporal punishment and discrimination of students. However, as education is a concurrent subject and a majority of schools are under the purview of the State Governments, data on number of such incidents is not centrally maintained by the Ministry. The Central Board of Secondary Education has issued instruction to its affiliated schools not to resort to physical punishment of students, Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti have strictly prohibited corporal punishment in all their schools. A letter has been written in, December, 2007 and again in July, 2010, to all State Governments to prohibit corporal punishment in all schools under their jurisdiction. Several States have banned corporal punishment in their schools.

## Quality and enrolment ratio in secondary education

3442. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the efforts his Ministry is making, in coordination with the States, to provide a secondary school within a reasonable distance of every habitation, so as to achieve the ambitious target of 75 per cent enrolment in the coming five years;
- (b) the Gross Enrolment Ratio (GER) of major countries of the world during the last five years, year-wise and how Government is planning to match with them; and
- (c) the extent to which new scheme, Rashtriya Madhyamik Shiksha Abhiyan (RMSA), would help in improving the quality and enrolment ratio in secondary education in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The centrally sponsored scheme "Rashtriya Madhyamik Shiksha Abhiyan (RMSA)" was launched in March, 2009 to enhance access to secondary education and to improve its quality. The scheme envisages enhancing the enrolment ratio to 75% for classes IX-X within 5 years by providing a secondary school within a reasonabl